

29(ND)/2009

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017.

NAME OF THE COMPANY: M/s J. B. Daruka Paper (Pvt.) Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ABHISHEK MUKHERJEE	P.C.S.	Representative of the Petitioner	
2.	ABHISHEK MUKHERJEE		Representative of the Petitioner	

Order dated 09.01.2017

29(ND)/2009 M/s J.B. Daruka Paper Pvt Ltd.

Shri Abhishek Mukherjee filed Vakalat for the Company
Petitioner. Counter in CA 15/2006 is filed. For rejoinder in CA
15/2006 on or before 19.01.2017.

We have noticed that in the counter affidavit, at blank
pages was attested by Shri A.K. Srivastava, Advocate Notary,
Lucknow with Regd.No.31/69/2000, i.e. on blank declaration.
The Bench takes a serious note of it. The In-charge Registrar is
instructed to keep the document in a sealed cover in safe custody,
before initiating action against Shri A.K. Srivastava by issuing
notice under relevant provisions of law.

List on 19.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.01.2017